

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 120 OF 2018 &
IA NOS. 430 & 42 OF 2018**

Dated : 20th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Photon Suryakiran Pvt Ltd.

...Appellant(s)

Vs.

**Mangalore Electricity Supply Company Ltd
& Anr.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Pallavi Rao
Ms. Shreya Seth

Counsel for the Respondent(s) : Mr. Darpan K.M.
Ms. Amrita Sharma

ORDER

List the matter for hearing on **31.08.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**